

ITEM NO.8

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 77/2022

INDIAN MUSLIM SHIA ISNA ASHARI JAMAAT

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION )

Date : 02-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Dr. Farrukh Khan, Adv.  
Mr. Sachin Shanmukham Pujari, AOR  
Mr. Baasir Azeez Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioner submits that  
he has instructions to withdraw the instant petition  
so that appropriate proceedings as are open in law to  
the petitioner can be initiated. Ordered accordingly.

(NEETU KHAJURIA)  
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)  
COURT MASTER

